

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 80 OF 2016

Dated: 27th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Bangalore Electricity Supply Co. Ltd.Appellant (s)

Versus

Karnataka Electricity Regulatory CommissionRespondent (s)

Counsel for the Appellant(s) : Mr. Ashok Bannidinni

ORDER

Issue notice to the Respondents returnable on 07.07.2016. Dasti in addition is permitted.

List the matter on **07.07.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**